

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT)(Ins) No. 320 of 2019

IN THE MATTER OF:

K K Capital Services Ltd.

...Appellant

Versus

Sristi Hospitality Pvt. Ltd.

...Respondent

Present

For Appellant: Mr. Gautam Singh, Advocate.

For Respondent: Mr. Piyush Bhardwaj, advocate.

O R D E R

18.09.2019 Due to paucity of time the matter could not be taken up.

Post this appeal 'for Admission (After Notice)' on 18th October, 2019.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

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